

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**T.P. No. 65/NCLT/AHM/2017 (New)  
Madhya Pradesh High Court Jabalpur Bench C.P. No. 51/2016 (Old)**

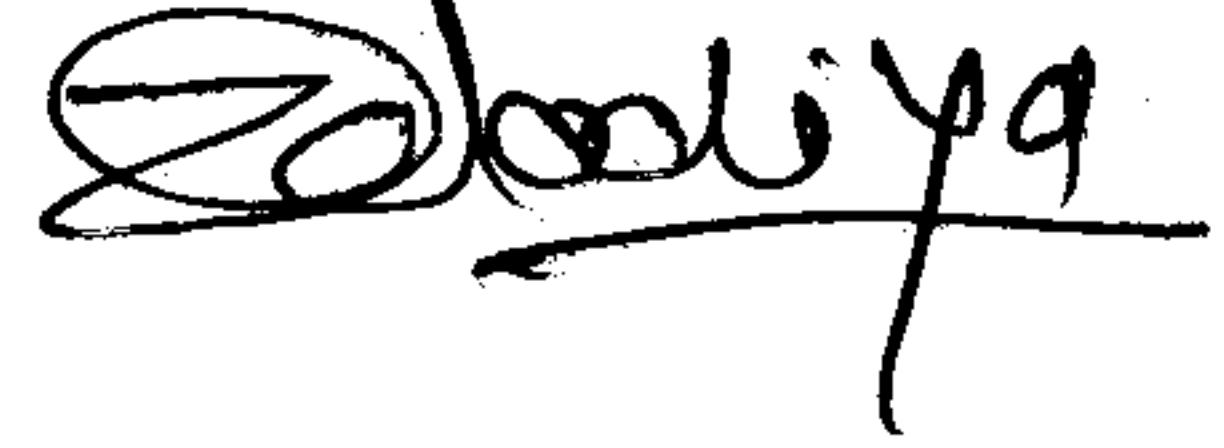
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2017**

Name of the Company: VindhyaChal Merchants & Finance Pvt. Ltd.  
With  
VindhyaChal Distilleries Pvt. Ltd.

Section of the Companies Act: Section 391-394 of the Companies Act, 1956

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	ZALAK DODIYA	PCS	Petitioner	
2.				

**ORDER**

Learned PCS Ms. Zalak Dodiya present for Petitioner.

Awaited record from Hon'ble High Court of Madhya Pradesh.

List the matter on 26.07.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 20th day of July, 2017.